

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

Subject: Engagement of Ms. Irm Farooq Pandit as Reserach Assistant in the Hon'ble High Court of Jammu & Kashmir.

ORDER

No: 1630/GS

Dated: 19.05.2020

In continuation to High Court Order No. 1626/GS dated 18.05.2020, the services of Ms. Irm Farooq Pandit D/o Sh. Farooq Ahmed Pandit R/o Krankshivan Colony, Baghi Islam, Sopore, Baramulla, are placed at the disposal of Registrar Judicial, High Court of J&K, Srinagar wing for her further placement with Hon'ble Judges.

By order.

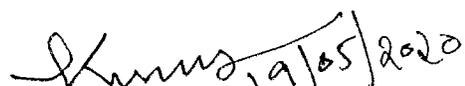

(Permod Kumar)
Joint Registrar(Adm)

No: 44974-89/GS

Dated: 19.05.2020

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice High Court of J&K, Srinagar;
2. Secretary to Hon'ble Mr/Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu;
4. Registrar Rules, High Court of J&K, Jammu;
5. Registrar (Judicial), High Court of J&K, Srinagar/Jammu.
.....for information and necessary action.
- ✓ 6. In-charge NIC, High Court of Jammu and Kashmir, Jammu, for uploading the same on the official website of the High Court.
7. Ms. Irm Farooq Pandit D/o Sh. Farooq Ahmed Pandit R/o Krankshivan Colony, Baghi Islam, Sopore, Baramulla for information and compliance.
8. Order file.


Joint Registrar(Adm)